

(32)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/724/ (IB)/2018
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

32) ^{ghk} T. Senthil Kumar
counsel for Operational Creditor

Geethanjali T
for M/s. Aiyar + Dolia Respondent

Geethanjali T.

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has
prayed for more time to file reply. At request, time is enlarged. Put up on 05.09.2018

- at 10.30 A.M.

-59-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk